

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5695
ANSWERED ON:02.05.2000
FINANCIAL ASSISTANCE TO SC/ST AND OBC'S
DALPAT SINGH PARASTE

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have increased the financial assistance being provided to the students belonging to SC/ST/OBC in tribal area;
- (b) if so, the details in this regard;
- (c) whether the Government have announced to increase the annual family income limit of these categories for the purpose of providing such assistance; and
- (d) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a)to(d) Under the Centrally Sponsored Scheme of Post-Matric Scholarship for SC and ST students, the maintenance allowance rates were last revised w.e.f. 1.10.1995 and the income ceiling w.e.f. 1.04.1998. Details of pre-revised and revised rates of scholarship and income ceiling are given in the statement attached (Annexure). The revised rates/norms are applicable uniformly to eligible SC/ST students in the country

As regards OBC students, the schemes of Pre-Matric Scholarship and Post-Matric Scholarship, which were introduced in 1998-99, are in operation. The schemes are applicable uniformly to eligible OBC students in the country. There has been no change in financial norms/income ceiling in respect of these two schemes.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 5695 for 2.5.2000.

Details of pre-revised and revised rates of post-matric Scholarship for SC/ST and Income Ceiling.

I. Revision in maintenance allowance rates w.e.f. 1.10.1995.

The following table shows the pre-revised vis-À-vis the revised maintenance allowance rates:-

Group Pre-revised Maintenance allowance rates Revised maintenance allowance rates

Hostellers Day scholars Hostellers Day scholars

A	280	125	425	190
B	190	125	290	190
C	190	125	290	190
D	175	90	230	120
E	115	65	150	90

II. Revision of Income Ceiling for eligibility (per annum) w.e.f. 1.4.1998.

The following table shows the pre-revised and revised income ceilings:-

Income ceiling limit of parents/guardians (per annum) Scholarship eligibility towards maintenance allowance and fees.

Pre-revised Revised

Rs. 33,400/- 38,220/- Full maintenance allowance and full fees.

Rs. 44,500/- 50,920/-

(i) Full maintenance allowance and full fees for
courses in Group `A`

(ii) Half maintenance allowance and full fees for
courses in Groups `B`, `C`, `D` and `E`.